

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-316**  
IB-705/ND/2020

**IN THE MATTER OF:**

Pankaj Chawla (Sole Proprietor of M/s Chawla Printers)

...Applicant

**Vs**

Sudarshan Dhoop Pvt. Ltd.

...Respondent

**SECTION**

U/s 9 IBC code 2016

Order delivered on 20.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Re-notified the case on 23.04.2020.

SD/-

(K.K. VOHRA)  
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)